

ADB's Assistance for Power Projects

2784. SHRI LALIT ORAON: Will the Minister of POWER be pleased to state:

(a) whether Asian Development bank has given loan to some power projects in different States for improvement in the power supply system;

(b) if so, the details thereof and the amount of loan made available to each project; and

(c) the present status of these projects and the time by which the work to be done by this loan is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYANAIDU): (a) to (c). A loan of two hundred & fifty million U.S. dollars has been made available by the Asian Development Bank for the improvement in the Power System in the States of Karnataka, Maharashtra and Orissa.

The loan is available to the above power utilities for following categories of Projects:-

- (i) Renovation and Modernisation of power stations and environmental of improvements.
- (ii) Installation of capacitor for system loss reduction and improvement in Voltage Profiles.
- (iii) Urban Distribution, rehabilitation and reinforcement.
- (iv) Transmission reinforcement.

Bids for 29 Nos. out of 69 packages for Karnataka Electricity Board, 8 out of 58 packages for Maharashtra State Electricity Board and 28 out of 108 packages for Orissa

State Electricity Board have been opened on 31.10.1993.

Conference on Human Rights

2785. SHRI SHRAVANKUMAR PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have participated in the Conference on Human Rights convened by Switzerland and International Red Cross held in Geneva in September 1993:

(b) the issues discussed and the outcome of the conference; and

(c) the role played by the Government therein?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHED): (a) Yes, Sir. The Government of India have participated in the International Conference for the Protection of War Victims, held in Geneva from 30 August -1 September, 1993, convened by the Government of Switzerland and the International Committee of the Red Cross (ICRC).

(b) The Conference discussed several relevant issue concerning protection of war victims.

Pursuant to the deliberations, the International Conference adopted by consensus a Declaration on September 1, 1993 dealing with:

- (1) Promotion of the Geneva Conference of 1949 and the Protocols thereto;
- (2) Dissemination of International Humanitarian law;